

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III**

2. I.A. 194/2021
IN
C.P.(IB)-2414(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Dhariwal Bottle Trading Co.
V/s
Nevitad Distillery (P) Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Adv. M. S. Bhardwaj with Adv Kamlesh Mali I/b MSB Legal Advocates for the respondent is present through virtual hearing. None appeared for the petitioner despite listing the above matter on board today for appearance of the petitioner/dismissal. The conduct of the petitioner shows that the petitioner is not interested to prosecute the matter. Hence, the above matter is dismissed for non-prosecution.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)